GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 3356
ANSWERED ON THURSDAY, THE 13th DECEMBER, 2012
[AGRAHAYANA 22, 1934 (SAKA)]

MLM COMPANIES

QUESTION

3356. SHRI BRIJBHUSHAN SHARAN SINGH:

Will the Minister of CORPORATE AFFAIRS कारपोरेट कार्य मंत्री be pleased to state:

(a) whether the Government has taken a decision to publish the names of multilevel marketing companies;

(b) if so, the medium of publicity for the purpose along with the time by which this process is likely to be started; and

(c) the steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) (SHRI SACHIN PILOT)
IN THE MINISTRY OF CORPORATE AFFAIRS
कारपोरेट कार्य मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री सचिन पायलट)

(a) Decision to publish names of Multi Level Marketing companies which come to adverse notice of this Ministry is under consideration of this Ministry. However, members of the public can view the names of the companies registered under the Companies Act, 1956 and documents filed by any company on MCA-21 portal by paying a nominal fee of Rs.50/- (Fifty only).

(b) & (c) - do not arise in view of (a).

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